

14.49 hrs.

Title: Introduction of the Delhi Apartment Ownership Bill, 2001.

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): I beg to move for leave to introduce a Bill to provide for the ownership of an individual apartment in a building and of an undivided interest in the common areas and facilities appurtenant to such apartment and to make such apartment and interest heritable and transferable and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: Shri Varkala Radhakrishnan, who has given notice to oppose the introduction of the Bill, is absent.

The question is:

"That leave be granted to introduce a Bill to provide for the ownership of an individual apartment in a building and of an undivided interest in the common areas and facilities appurtenant to such apartment and to make such apartment and interest heritable and transferable and for matters connected therewith or incidental thereto. "

The motion was adopted.

SHRI JAGMOHAN: I introduce ** the Bill.

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** Introduced with the Recommendation of the President.